

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/1996/4216/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Malasri Nandi  
Member, MACT,  
Sonitpur, Tezpur.

th  
Dated Guwahati the 16 November, 2020

Sub: **Casual leave .**

Ref:- Your letter No. MACT(S) 500 dtd. 27.10.2020

Madam,

I am directed to inform you that your prayer for casual leave for three days on 28.10.2020, 29.10.2020 and 31.10.2020, has been granted.

Yours faithfully,

sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-65/1996/4217/A, dated 16.11.2020

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

sd/-